

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. †2671
ANSWERED ON 09.03.2026

DESIGNATION OF JHUNJHUNU AS HERITAGE CITY

†2671. SHRI BRIJENDRA SINGH OLA:

Will the Minister of **CULTURE** be pleased to state:

- (a) whether the Government has designated any town/city in Jhunjhunu Parliamentary Constituency of Rajasthan as a heritage city;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government, UNESCO or any other international organization has laid down any criteria/parameters for the designating of a city as a heritage city;
- (d) if so, the details of the criteria thereof; and
- (e) the details of the designated heritage cities in the country so far, State and year-wise?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) & (b) The Archaeological Survey of India is mandated to protect and maintain the monuments and archaeological sites of national importance as per the AMSAR Act, 1958. Government of India has not designated any town/city in Jhunjhunu Parliamentary Constituency as a heritage city
- (c) & (d) No Sir. There are no criteria/parameters for designating a city as a heritage city, either by Government or by UNESCO
- (e) There is no framework/parameters to designate any city as Heritage City in India.
However, Historic City of Ahmadabad (2017) and Jaipur City, Rajasthan (2019) has been inscribed as World Heritage sites under the World Heritage Convention, 1972 of UNESCO.
